

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

101. APPEAL/19(MB)2024

**IN THE MATTER OF**

KINITA REAL ESTATE PRIVATE LIMITED ... Petitioner

Vs

Registrar of Companies ... Respondent

U/s 252(1) of the Companies Act, 2013

**Order Delivered on 24.04.2024**

CORAM:

MS. REETA KOHLI,  
MEMBER (J)

MS. MADHU SINHA,  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Applicant: C.S. Nithish Bangera (PH)

For the Respondent:

---

**ORDER**

Heard. **Reserved for Orders.**

Sd/-  
MADHU SINHA  
Member(Technical)

Sd/-  
REETA KOHLI  
Member(Judicial)

/Ziyaul/